

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
STARRED QUESTION NO. 191
TO BE ANSWERED ON WEDNESDAY, THE 15TH MARCH, 2017**

IMPLEMENTATION OF MPLAD SCHEME

***191. SHRI R.P. MARUTHARAJAA:
DR. A. SAMPATH:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has conducted/proposes to conduct any study/survey on the status of implementation of projects under the Member of Parliament Local Area Development Scheme (MPLADS) across the country, if so, the details and the outcome thereof;**
- (b) the funds allocated and released under the said scheme during each of the last three years and the current year;**
- (c) the funds utilized on the said projects and the amount remained unspent during the above period, State/Union Territory-wise; and**
- (d) the total number of completed projects thereunder during the last three years, State/Union Territory-wise?**

ANSWER

**MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION
[SHRI D.V. SADANANDA GOWDA]**

(a) to (d): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 191 for answer on 15.03.2017.

(a): Yes, Madam.

The Ministry undertook third party physical monitoring of the MPLADS works in selected districts through independent agencies viz NABARD Consultancy Services Private Limited (NABCONS) and Agricultural Finance Corporation (AFC) Limited. Programme Evaluation Organization (PEO) of erstwhile Planning Commission had also conducted an evaluation of the Scheme.

NABCONS had reported that the MPLAD Scheme is a unique scheme having the characteristic feature of de-centralized development founded on the wide scale application of the principle participatory development and has resulted in the creation of fairly good quality assets towards economic and social infrastructure, which has had an overall positive impact on the local economy, social fabric and feasible environment.

AFC in its report concluded that about 82% works were in the Rural Areas and 18% works were in the Urban/Semi Urban areas. The share of rural and urban area in aggregate cost was 78% and 22% respectively. It was also reported that the scheme has created various durable community assets which have impacted the social, cultural and economic life of the local community in one way or the other.

PEO in its report *inter alia* mentioned that “The impact of the scheme as felt by the knowledgeable persons and local people indicate that about 65% of the created assets have been rated as good and overwhelming majority of them have opined that the created assets are as per the felt needs and has improved their quality of life.”

(b) to (d): The entitlement of honourable Members of Parliament (MPs) is Rs 5 crore per annum, which is released in two equal instalments of Rs 2.5 crore each by Government of India directly to the District Authority of the Nodal District of the MP concerned.

The works are recommended by the honourable MPs and are sanctioned as well as executed through District Authorities concerned. The specific data is maintained at the District level and only broad parameters are maintained by this Ministry. Based on information received from the District Authorities, the data for the financial years 2013-14, 2014-15, 2015-16 and 2016-17 is given in Annexure.

Annexure

**Annexure referred to in parts (b) to (d) of Lok Sabha Starred Question No. 191
for answer on 15.03.2017**

Year 2013-14 (Cost in Rs. Crore)

S. No.	State / UT	Released by GOI	Fund utilized	Unspent balance	Works Completed
1	Nominated	45.00	62.07	59.82	829
2	Andhra Pradesh	260.00	297.76	272.20	14515
3	Arunachal Pradesh	15.00	15.14	7.17	298
4	Assam	147.50	128.97	116.76	4285
5	Bihar	326.50	343.86	385.58	3609
6	Chhattisgarh	80.00	94.39	76.30	2223
7	Goa	10.50	9.96	20.74	213
8	Gujarat	192.50	212.11	182.07	11750
9	Haryana	77.50	80.10	84.95	3291
10	Himachal Pradesh	37.50	36.29	45.31	1432
11	Jammu & Kashmir	51.00	51.42	63.96	2128
12	Jharkhand	97.50	98.23	117.46	3319
13	Karnataka	191.00	178.53	217.88	4385
14	Kerala	117.50	188.43	136.66	3512
15	Madhya pradesh	207.50	223.02	166.79	8192
16	Maharashtra	203.00	325.93	314.86	5852
17	Manipur	17.50	22.23	6.11	395
18	Meghalaya	17.50	18.00	8.86	646
19	Mizoram	10.00	11.64	5.91	280
20	Nagaland	10.00	14.54	5.02	91
21	Odisha	170.00	172.76	195.70	7001
22	Punjab	104.50	118.74	85.78	4831
23	Rajasthan	167.50	186.47	162.20	4835
24	Sikkim	10.00	8.62	9.28	72
25	Tamil Nadu	268.50	304.38	184.66	5664
26	Tripura	10.00	14.31	8.82	127
27	Uttar Pradesh	656.00	754.36	651.07	17499
28	Uttarakhand	35.00	41.41	48.73	2492
29	West Bengal	326.00	374.17	297.75	6190
30	A & N Islands	7.50	7.12	3.87	25
31	Chandigarh	10.00	9.08	2.78	45
32	D & N Haveli	5.00	0.10	5.02	81
33	Daman & Diu	5.00	5.84	3.53	22
34	Delhi	34.00	50.31	52.55	297
35	Lakshdweep	5.00	3.68	7.79	5
36	Puducherry	8.50	7.29	10.43	35
Total		3937.00	4471.26	4024.37	120466

Note: (i) The fund utilized in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).
(ii) Information is based on the data received from Nodal District Authorities as on 31.03.2014.

Year 2014-15**(Cost in Rs. Crore)**

S. No.	State / UT	Released by GOI	Fund utilized	Unspent balance	Works Completed
1	Nominated	47.50	31.51	77.98	511
2	Andhra Pradesh (Old)	255.00	208.73	214.67	9690
3	Arunachal Pradesh	12.50	10.82	9.14	172
4	Assam	60.00	47.18	130.79	2081
5	Bihar	254.00	205.43	441.70	6130
6	Chhattisgarh	80.00	64.35	93.76	2220
7	Goa	7.50	9.99	18.56	77
8	Gujarat	207.50	181.72	221.44	7410
9	Haryana	52.50	47.77	91.08	1668
10	Himachal Pradesh	25.00	22.50	49.68	811
11	Jammu & Kashmir	35.00	42.40	58.85	1732
12	Jharkhand	60.00	42.47	136.82	1311
13	Karnataka	180.00	153.21	249.96	3738
14	Kerala	162.50	125.97	182.86	2086
15	Madhya Pradesh	165.00	116.75	223.63	6111
16	Maharashtra	362.50	273.37	418.39	5364
17	Manipur	15.00	9.69	11.96	183
18	Meghalaya	15.00	16.00	8.14	678
19	Mizoram	10.00	11.07	4.19	251
20	Nagaland	10.00	7.21	7.82	105
21	Odisha	135.00	94.45	239.23	3732
22	Punjab	73.50	61.73	99.56	4025
23	Rajasthan	138.00	101.25	203.42	3701
24	Sikkim	5.00	7.71	7.33	95
25	Tamil Nadu	237.50	144.48	280.12	3323
26	Tripura	12.50	8.78	12.08	71
27	Uttar Pradesh	375.00	303.87	734.87	11639
28	Uttarakhand	30.00	16.61	64.59	672
29	West Bengal	267.50	219.37	354.51	4032
30	A & N Islands	2.50	3.76	4.04	23
31	Chandigarh	5.00	3.01	5.09	46
32	D & N Haveli	5.00	5.07	5.01	98
33	Daman & Diu	2.50	NR	6.03	NR
34	Delhi	28.50	24.22	58.48	428
35	Lakshdweep	2.50	3.27	8.03	0
36	Puducherry	13.50	9.22	15.10	53
Total		3350.00	2634.94	4748.91	84267

Note: (i) The erstwhile State of Andhra Pradesh was bifurcated on 02.06.2014 into the newly-created States of Andhra Pradesh and Telangana. The details in respect of both the newly-created Telangana and Andhra Pradesh are included in erstwhile Andhra Pradesh at S. No.2.

(ii) The fund utilized in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).

(iii) The abbreviation 'NR' denotes 'Not Reported' by the District Authority.

(iv) Information is based on the data received from Nodal District Authorities as on 31.03.2015.

Year 2015-16**(Cost in Rs. Crore)**

S. No.	State / UT	Released by GOI	Fund utilized	Unspent balance	Works Completed
1	Nominated	47.50	54.71	73.39	428
2	Andhra Pradesh	167.50	158.39	234.38	5197
3	Arunachal Pradesh	17.50	17.27	9.51	258
4	Assam	97.50	101.14	129.24	2452
5	Bihar	217.50	210.11	475.17	3474
6	Chhattisgarh	72.50	88.54	84.27	2345
7	Goa	10.00	7.79	22.16	171
8	Gujarat	185.00	236.66	183.86	8061
9	Haryana	57.50	48.92	102.88	995
10	Himachal Pradesh	42.50	41.60	53.12	1101
11	Jammu & Kashmir	55.00	42.66	71.77	1224
12	Jharkhand	92.50	72.24	163.49	2162
13	Karnataka	162.50	153.26	264.31	3372
14	Kerala	127.50	149.21	174.08	3254
15	Madhya Pradesh	170.00	199.31	209.73	5552
16	Maharashtra	301.00	345.22	392.63	8172
17	Manipur	10.00	10.36	11.71	119
18	Meghalaya	20.00	21.48	6.83	284
19	Mizoram	7.50	8.19	4.10	133
20	Nagaland	7.50	6.81	8.57	31
21	Odisha	137.50	123.50	256.59	4332
22	Punjab	97.50	107.17	100.40	6350
23	Rajasthan	135.00	116.02	224.78	1857
24	Sikkim	10.00	9.91	9.38	73
25	Tamil Nadu	265.00	297.01	257.93	4478
26	Telangana	130.00	123.18	129.42	4787
27	Tripura	25.00	8.49	25.72	84
28	Uttar Pradesh	475.00	447.70	781.04	8475
29	Uttarakhand	27.50	22.28	70.34	677
30	West Bengal	272.50	349.96	297.14	5455
31	A & N Islands	0	1.02	3.76	30
32	Chandigarh	5.00	3.10	7.20	21
33	D & N Haveli	0	2.51	2.53	21
34	Daman & Diu	5.00	2.76	8.84	19
35	Delhi	32.50	21.14	75.14	100
36	Lakshdweep	2.50	4.05	7.20	3
37	Puducherry	13.50	14.34	14.50	89
Total		3502.00	3628.01	4947.11	85636

Note: (i) The fund utilized in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).

(ii) Information is based on the data received from Nodal District Authorities as on 31.03.2016.

Year 2016-17 (as on 28.02.2017)**(Cost in Rs. Crore)**

S. No.	State / UT	Released by GOI	Fund utilized	Unspent balance
1	Nominated	75.00	47.36	103.61
2	Andhra Pradesh	105.00	146.44	213.90
3	Arunachal Pradesh	15.00	14.67	10.05
4	Assam	90.00	84.36	139.22
5	Bihar	148.50	292.48	415.10
6	Chhattisgarh	92.50	93.10	107.24
7	Goa	7.50	14.71	17.01
8	Gujarat	140.00	162.53	176.71
9	Haryana	65.00	60.42	110.55
10	Himachal Pradesh	30.00	30.14	54.87
11	Jammu & Kashmir	30.00	38.53	69.47
12	Jharkhand	70.00	85.67	149.07
13	Karnataka	150.00	166.87	253.68
14	Kerala	137.50	141.11	192.97
15	Madhya Pradesh	207.50	186.94	240.95
16	Maharashtra	247.50	285.92	424.54
17	Manipur	15.00	10.62	16.16
18	Meghalaya	7.50	5.55	8.37
19	Mizoram	7.50	5.90	5.94
20	Nagaland	10.00	11.04	7.64
21	Odisha	147.50	154.98	255.36
22	Punjab	92.50	103.95	93.01
23	Rajasthan	157.50	151.89	235.06
24	Sikkim	7.50	9.99	10.48
25	Tamil Nadu	242.50	258.34	266.62
26	Telangana	80.00	98.64	133.16
27	Tripura	10.00	10.15	25.61
28	Uttar Pradesh	422.50	460.32	771.15
29	Uttarakhand	32.50	39.02	64.88
30	West Bengal	222.50	251.85	328.09
31	A & N Islands	2.50	4.12	2.56
32	Chandigarh	0	1.94	5.42
33	D & N Haveli	5.00	4.88	5.25
34	Daman & Diu	0	NR	8.84
35	Delhi	13.50	26.71	64.76
36	Lakshdweep	5.00	5.35	6.91
37	Puducherry	7.50	12.23	10.15
Total		3099.50	3478.72	5004.36

Note: (i) The fund utilized in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).

(ii) The abbreviation 'NR' denotes 'Not Reported' by the District Authority.

(iii) Information is based on the data received from Nodal District Authorities as on 28.02.2017.
